

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

25/03/2019

C.P./260/66/2015

FOR HEARING

S K MAJHI

-V/S-

R VISHNOI

ITEM NO:40

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal	
	Heard Ld. Counsels for the applicant and respondents. Respondents' counsel submits that the order passed by this Tribunal has been stayed by the Hon'ble Supreme Court on 18.02.2019. Accordingly, the C.P. is dropped and notices discharged. Applicant may pursue this case after further order by the Hon'ble Supreme Court.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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